HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION Imphal the 12th September, 2025

No. HCM/N-2013/(Judl)/ : In continuation of this Registry's earlier Notification No. HCM/N-2013/(Judl)/18640-A dated 4th September, 2025 and consequent on the establishment of the Court of District & Sessions Judge, Chandel with effect from 6th September, 2025 vide notification No. 4/21/2023-Judl/L(CDL)/e-file No. Judl-2/76/2025-SEC-LAW dated 3rd September, 2025 of the Law and Legislative Affairs Department, Government of Manipur and further, in view of the designation of the District & Sessions Court, Chandel as a Special Court/ Tribunal/ Sessions Court vide Notifications No. 3/9/72-Act/L(Pt) dated 10th September, 2025 of the said Department, the High Court of Manipur, in exercise of the powers conferred under Section 24 of the Code of Civil Procedure, 1908 and Section 447 of the Bharatiya Nagarik Suraksha Sanhita, 2023 (46 of 2023) direct the transfer of all Civil and Criminal cases which fall within the jurisdiction of District & Sessions Judge, Chandel, from the concerned Courts, with immediate effect.

By order etc.,

Sd/-

(OJESH MUTUM)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Memo No. HCM/N-2013/(Judl)/ f9993-20/ . Imphal the 12^{th} September, 2025

Copy to:

- 1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
- 2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
- 3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
- 4. The Commissioner (Law), Government of Manipur.
- 5. The Secretary (Judicial), Government of Manipur.
- 6. All the District & Sessions Judges, Manipur.
- 7. All the Judges, Family Court, Manipur/Imphal East/Bishnupur/Thoubal.
- 8. All the Addl. District & Sessions Judges (FTC), Manipur East/Manipur West.
- 9. All the Judges, Special Court (ND&PS)/ Special Court (ND&PS) (FTC)/ Special Court No. 1/ Special Court No. 2, Manipur.



- 10. The Addl. Sessions Judge (FTC), CAW, Manipur.
- 11. The Presiding Officer, MACT/Revenue/Cooperative Tribunal, Manipur.
- 12. The Registrar (Judicial)/ Registrar (Vigilance)/ Registrar (Admin/PM&P), High Court of Manipur.
- 13. The Member Secretary, MASLSA.
- 14. The Director of Prosecution, Government of Manipur
 - for kind information and circulation to the District PPs and Government Advocates.
- 15. The Joint Registrar (Judicial), High Court of Manipur.
- 16. The Deputy Registrar (Judicial), High Court of Manipur.
- 17. The President, High Court Bar Association of Manipur.
- 18. The President, All Manipur Bar Association.
- 19. The President, Chandel District Bar Association.
- 20. The Joint Director, Manipur Judicial Academy.
- 21. Superintendent of Police, Chandel/ Tengnoupal.
 - for kind information and circulation to all police stations within their respective jurisdictions.
- 22 The System Analyst, High Court of Manipur.
 - He is requested to upload this Notification in the official website of this Registry.
- 23. The Superintendent, Establishment-II.
- 24. Concerned File.

REGISTRAR GENERAL HIGH COURT OF MANIPUR